

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 6489 of 2018

Binod Ranjan Sharma & others Petitioners
Versus
The State of Jharkhand & others Respondents
With
W.P.(C) No. 6525 of 2018

Khirod Mudi Petitioner
Versus
The State of Jharkhand & others Respondents
With
W.P.(C) No. 4561 of 2019

D. M. Minerals Pvt. Ltd. Petitioner
Versus
The State of Jharkhand & others Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioners : Mr. Krishanu Ray, Advocate
For the Respondent-State : Mrs. Darshana Poddar Mishra, A.A.G.-I

Oral Order
10 / Dated 06.09.2021

As prayed on behalf of the petitioners on the ground of non-availability of the learned senior counsel, Mr. Anil Kumar Sinha, who was appearing in these matters, let the same be listed on 20.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)